

(ङ) क्या यह भी सच है कि व्यक्तिगत रूप में कुछ लोगों को यह अनुमति दी गयी है परन्तु अनुमति के साथ दूसरी मंजिल के लिये पट्टे का धन "लीज मनी" दुगने से अधिक कर दिया गया है; और

(च) इस प्रकार "लीज मनी" को बढ़ाना कहां तक न्यायसंगत और दिल्ली में मकानों की कमी को देखते हुए उचित है ?

**निर्माण, आवास और संभरण उपमंत्रि (श्री अनिल कुं चन्दा):** (क) हाँ, सामान्य रूप से, भूमि की कमी के कारण।

(ख) सामान्यतया सभी बस्तियों में।

(ग) हाँ।

(घ) नहीं।

(ङ) और (च) पट्टे के धन (लीज मनी) का हिसाब १,२५,००० रुपये प्रति एकड़ के रियायती भूमि मूल्य की दर से सम्बन्धित पट्टाधारियों द्वारा ढापे गये क्षेत्रफल (कवर्ड एरिया) के अनुसार लगाया गया है। यह मूल्य वास्तविक चालू बाजार मूल्य से काफी कम है।

**M/s. Dhori Coal Co. Ltd.**

**437. Shri Nagi Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Messrs. Dhori Coal Co. Ltd., Calcutta failed to hold the annual general meeting of the Company to pass their accounts and to submit the balance sheets of the Company to the Registrar of Companies, West Bengal from 1951 to 1958;

(b) if so, the action taken against the Company; and

(c) the names of the directors of the Company?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir. The company and its officers failed:

(i) to hold its annual general

meeting for the years 1954 to 1958;

(ii) to lay its balance sheets and profit and loss accounts for the years 1951 to 1957 before the annual general meeting;

(iii) to file, with the Registrar of Companies, the balance sheets and profit and loss accounts for the years 1951 to 1957;

(b) Prosecutions were launched against the Company and its officers, as also against the partners of the Managing Agency firm.

(c) The names of the directors of the company, as per the latest Annual Return of the Company, made upto the 30th March, 1961, and filed in the office of the Registrar of Companies, Calcutta are as under:

(a) Raja Bahadur Birendra Bahadur Singh.

(b) Kumar Bhuwan Kumar Pal.

(c) Pandit Haricharan Awasthi.

(d) Sri Kalidas Kapur.

**Khadi and Village Industries Board, Orissa**

**438. Dr. Samantsinhar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of grant and loans that have been given to the Khadi and Village Industries Board, Orissa during the Second Plan period;

(b) under what conditions the loans have been given and the percentage of interest therein;

(c) how much of these loans have been paid; and

(d) what is the present financial position of the said Board?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (d). The information is being collected and it will be laid on the Table of the House.